GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2106

TO BE ANSWERED ON THE 31st JULY, 2018 /SHRAVANA 9, 1940 (SAKA)

HONOR KILLINGS

2106. SHRI VENKATESH BABU T.G.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the increasing incidents of honor killing reported from various States in the country;

(b) if so, the details thereof and the number of such incidents reported during each of the last three years, State-wise;

(c) whether the Government has directed the States to identify the places which are vulnerable to honor killings and to create special cells with a 24hour helpline; and

(d) if so, the action taken by the States thereon, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a)and (b): As per the latest available published information with National Crime Records Bureau (NCRB), a total of 28 cases in 2014, 251 cases in 2015 and 77 cases in 2016 were reported with motive as Honour Killing (which includes cases registered under murder (section 302 IPC) & culpable homicide not amounting to murder (section 304 IPC) in the country. State/UT-wise data from 2014 to 2016 is enclosed as Annexure-I.

(c) and (d): In pursuance of the Judgement dated 27.03.2018 passed

by Hon'ble Supreme Court in the matter of Writ Petition (C) No. 231/2010 -

Shakti Vahini vs. Union of India & ors, Ministry of Home Affairs vide its

advisory dated 31.05.2018 had advised all States about the preventive, remedial and punitive measures required to be implemented to address the issues related to honour crime. The said advisory is available at http://mha.gov.in.

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Vide the above-mentioned advisory States/UTs were advised to comply with the directions as mentioned in the judgement, which inter-alia include:

(a) The State Governments shall create Special Cells in every District comprising of the Superintendent of Police, the District Social Welfare Officer and District Adi-Dravidar Welfare Officer to receive petitions/complaints of harassment of and threat to couples of inter-caste marriage.

(b) These Special Cells shall create a 24 hour helpline to receive and register such complaints and to provide necessary assistance/advice and protection to the couple.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

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State/UT-wise cases registered under murder (section 302 IPC) and culpable homicide not amounting to murder (section 304 IPC) for the motive of honour killing during 2014-2016

		2014		2015		2016	
SL	State/UT	Murder (Section 302 IPC)	Culpable Homicide not amounting to Murder (Section 304 IPC)	Murder (Section 302 IPC)	Culpable Homicide not amounting to Murder (Section 304 IPC)	Murder (Section 302 IPC)	Culpable Homicide not amounting to Murder (Section 304 IPC)
1	Andhra Pradesh	0	0	2	0	2	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	0	3	0
5	Chhattisgarh	0	0	2	0	1	0
6	Goa	0	0	0	0	0	0
7	Gujarat	2	0	21	4	10	0
8	Haryana	1	0	2	0	2	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	3	0	1	0	0	0
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	2	0	0	0	0	0
13	Kerala	0	0	3	2	0	0
14	Madhya Pradesh	7	0	14	0	18	0
15	Maharashtra	5	0	1	0	8	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	5	0	8	0	8	0
22	Rajasthan	0	0	2	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	0	1	0	1	0
25	Telangana	0	0	1	16	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	1	0	131	37	16	6
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0
	TOTAL STATE(S)	26	0	189	59	69	6
30	A & N Islands	0	0	1	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	0	0	2	0	2	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0
	TOTAL UT(S)	2	0	3	0	2	0
	TOTAL (ALL INDIA)	28	0	192	59	71	6

Source: Crime in India